

infrastructural facilities for preservation and processing of fish along the sea coast:

(b) whether there is any Grants in Aid Scheme in operation to help private entrepreneurs, the companies and other agencies to build cold storages and procure fish processing machinery;

(c) if so, the details thereof, state wise, and

(d) the amount of Grants in Aid sanctioned during the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (c). The Ministry has a scheme for the development of infrastructural facilities for preservation and processing of fish. Under the scheme, grant in aid is given to various organisations and private entrepreneurs towards part of the capital cost of ice plants, cold storages, refrigerated vehicles, processing machineries etc.

(d) The details of the assistance provided during the last 3 years is indicated below :

State	Rs. in lakhs		
	1993-94	1994-95	1995-96
Andaman & Nicobar Islands	69.75		
Mizoram	28.00		
Orissa	31.00	50.00	
Delhi	11.88		
West Bengal	42.00	11.00	20.00 (*)
Maharashtra	67.50 (*)		15.47 (*)
Kerala			171.25 (*)
Andhra Pradesh			164.33 (*)
Gujarat			75.00 (*)

(*) Through MPEDA Cochin

Haldia Refinery

786. SHRI AJOY MUKHOPADHYAY : Will the PRIME MINISTER be pleased to state :

(a) whether any refinery is going to be set up in West Bengal to meet the growing demand;

(b) whether the capacity of the Haldia Refinery is proposed to be increased.

(c) whether any steps are being taken in this regard;

(d) if so, the details thereof; and

(e) if not, the manner in which demand of the State is likely to be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU). (a) to (e). Government has issued a Letter of Intent to

set up a 6.00 MMTPA new Refinery in Haldia (West Bengal) in Private Sector in addition to existing Haldia Refinery. The capacity of Haldia refinery is being increased to 3.75 MMTPA from 2.75 MMTPA with the installation of 1.0 MMTPA Crude Distillation Unit. The project of installation of CDU would be completed in March, 1997.

Construction of Apartments

787. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that each bungalow in New Delhi allotted to the Ministers, M.Ps and high Officers occupies acres of land;

(b) whether the Government are further aware that at current market price each of the bungalow occupies property worth Rs. 200/- to Rs. 400/- crores; and

(c) whether the Government propose to construct multi-storied apartments on these plots and sell out the surplus land?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). It is a fact that the bungalows allotted to Ministers and Members of Parliament etc. occupy comparatively larger areas and market price of this land is very high due to its location in the heart of the city.

(c) The aforesaid bungalows are located within the Lutyen's Bungalows Zone area. As per the LBZ area guidelines, the bungalows are to be retained as such. There is no proposal to construct multi-storied apartments on these plots and sell out the surplus land.

Adamtilla and Bashkandi Power Projects

788. SHRI DWARAKA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that gas turbine projects for generation of power at Adamtilla and Bashkandi in Southern Assam are yet to be completed;

(b) if so, the reasons for delay; and

(c) the time by which these are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) Government of Assam have informed that according to the promoters, the delay is due to rains, floods in Assam, liquidity crunch with the financial institutions and delay in clearance of customs etc.

(c) Adamtilla open cycle and combined cycle power projects are expected to be completed by 31st January, 1997 and 30th April, 1997 respectively.

Banskandi open cycle and combined cycle power projects are expected to be completed by 28th February, 1997 and 31st May, 1997 respectively.

Occupation of Government Accommodation

789. SHRI RAMSAGAR : Will the PRIME MINISTER be pleased to state :

(a) the total number of general pool accommodation under occupation of persons not being Government servants;

(b) the details thereof;

(c) the reasons for making allotment of Government houses to them;

(d) since when they are under allotment and the terms and conditions thereof;

(e) whether there is any proposal to get these houses vacated; and

(f) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). 239 houses of the general pool accommodation are being occupied by persons other than Government servants.

The type-wise break is as follows :

Type-I	-	Nil
Type-II	-	Nil
Type-III	-	04
Type-IV	-	73
Type-IV (Spl.)	-	13
Type-V	-	95
Type-VI	-	37
Type-VII	-	04
Type-VIII	-	06
Hostel (including V.P. House)	-	07

(c) to (f). The Government quarters are allotted to persons other than Government servants in recognition of their engagement in useful work of national standing and their contribution to the society, such as freedom fighters, Artists, Journalists, Social workers, former PMs/ Vice President, Spouses of late Presidents/Prime Ministers etc.

Such allotments are usually made for a specific period of time with the approval of the competent authority. Action is taken for vacation of the house after the authorised period, including the extended period, if any, is over.

The allotments to the above mentioned persons have been made from time to time keeping in view the instructions issued under the allotment rules for providing accommodation to the above mentioned categories.

LPG Bottling Plant

790. SHRI JITENDRA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) the number and names of those places where LPG bottling plants are existing with daily production capacity, plant-wise in West Bengal;

(b) whether these plants are capable to meet the demand of the state;

(c) if not, whether there is any plan to set-up more bottling plants in West Bengal; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) The details of existing bottling plants in the State of West Bengal are as under :

S.No.	Bottling plant/location	Capacity (MT)	
		Annual	Daily
1.	Kalyani	44,000	122.2
2.	Durgapur	04,000	177.8
3.	Haldia	20,000	55.6
4.	Paharpur	26,000	86.6

(b) Yes, Sir.

(c) and (d). New LPG bottling plants have been planned at the following locations to meet the future demand of the State :

	Bottling Plants/	Oil Co.	Capacity (TMTPA)
1.	Calcutta	IOC	44
2.	Ulberia (Calcutta)	BPC	22
3.	Raiganj	BPC	10
4.	Burdwan	BPC	10

In addition to the above, LPG bottling plant at Paharpur is in the process of expanding its capacity from 26 TMTPA to 44 TMTPA.

[Translation]

LPG Dealers

791. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) the number of LPG dealers to be appointed during the year 1996-97 in urban areas in Uttar Pradesh; and